	Annexure 7						
Name of the Corporate Debtor	Setubandhan Infrastructure Limited (formerly Prakash Constrowell Limited)						
Date of commencement of CIRP	28-11-2022						
List of creditors as on	21-12-2022						
List of operational creditors (Government dues)							

	(Amount in R												
SI.		Details of claim received		Details of claim admitted				Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any	
No.	Department	Claimant	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Whether related	% voting share in	contingent claim	mutual dues,	not admitted	under	
					admitted		party?	CoC, if applicable		that may be set		verification	
										off			
1	Deputy Commissioner of	GST Department	12-12-2022	23,69,65,659	-	Tax dues	No	0%	-	-	-	23,69,65,659	
	State Tax, GST office,												
	Nashik												
	(NAS-VAT-E-009)												
2	Deputy Commissioner of	Income Tax Department	10-12-2022	39,64,65,920	-	Tax dues	No	0%	-	-	-	39,64,65,920	
	Income Tax, Central												
	Circle-1, Nashik												
3	Assistant Commissioner	GST Department	12-12-2022	5,24,79,206	-	Tax dues	No	0%	-	-	-	5,24,79,206	
	of State Tax (D-012),												
	Mazgaon, Mumbai												

63,34,31,579 - 63,34,31,579